

Annexure-1

Name of the Corporate Debtor: Bhumya Tea Company Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 03.12.2025 (Order recd. on 19.12.2025) | List of stakeholders as on: 12.02.2026

List of Secured Financial Creditors

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	UCO Bank	31.12.2025	1,35,46,31,876	1,28,72,83,241	Term Loan and Working Capital Credit Facilities	Yes	NO	Refer Note 1 below	-	21.25%	-	-	6,73,48,636	-	Calculation error, hence rejected
2	Indian Bank	15.01.2026	30,63,69,199	30,63,69,199	Corporate Guarantee given by CD	Yes	Yes	Refer Note 2 below	30,63,69,199	5.06%	-	-	-	-	x
3	Bank of Baroda	-	17,30,01,295	17,30,01,295	Corporate Guarantee given by CD	Yes	Yes	Refer Note 3 below	17,30,01,295	2.86%	-	-	-	-	The claimant has not submitted their claim under Liquidation Proceedings and hence the amount has been admitted based on the claim filed under CIRP Proceedings in terms of Reg. 30 of Liquidation Regulations, 2016.
4	Union Bank of India	15.01.2026	37,74,29,478	37,74,29,478	Corporate Guarantee given by CD	Yes	Yes	Refer Note 4 below	37,74,29,478	6.23%	-	-	-	-	x
5	Punjab National Bank	15.01.2026	3,17,47,53,603	3,16,38,89,936	Corporate Guarantee given by CD	Yes	Yes	Refer Note 5 below	3,16,38,89,936	52.23%	-	-	1,08,63,668	-	Calculation error, hence rejected
6	State Bank of India	16.01.2026	38,15,43,088	38,15,43,088	Corporate Guarantee given by CD	Yes	Yes	Refer Note 6 below	38,15,43,088	6.30%	-	-	-	-	x
Total:			5,76,77,28,539	5,68,95,16,236	-	-	-	-	4,40,22,32,996	93.92%	-	-	7,82,12,303	-	

NOTE: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS

Note No.	Name of Creditor	Amount of Claim admitted	Primary Security	Collateral Securities	Guarantees
1	UCO Bank	1,28,72,83,241	Assets of CD: (1) Hypothecation of stock of Tea crops of the Company's Jamguri Tea Estates for the present & future seasons. (2) Hypothecation of Plant & Machinery, stores and spares and other movable assets (other than those purchased under H.P. scheme of Tea Board) charge on Book Debts of the Company.	Assets of CD: Equitable Mortgage (EMTD) of Jamguri Tea Estate and construction thereon situated at village, Nugora grant, Mouza - Ghiladhari, Golaghat, P.O. Oating, P.S. & Distt. Golaghat, Assam in the name of the Company Bhumya Tea Company Pvt. Ltd.	Personal Guarantee : (1) Mr. Sanjay Prakash Bansal Personal Guarantee : (2) Mrs. Recna Bansal Corporate Guarantee : (1) Ambootia Tea Exports Pvt. Ltd.
2	Indian Bank	30,63,69,199	Assets of CD: NIL	Assets of CD: NIL	Corporate Guarantee given by Bhumya Tea Company Pvt. Ltd. for credit facilities extended by FC to Ambootia Tea Exports Pvt. Ltd.
3	Bank of Baroda	17,30,01,295	Assets of CD: NIL	Assets of CD: NIL	Corporate Guarantee given by Bhumya Tea Company Pvt. Ltd. for credit facilities extended by FC to Ambootia Tea Exports Pvt. Ltd.
4	Union Bank of India	37,74,29,478	Assets of CD: NIL	Assets of CD: NIL	Corporate Guarantee given by Bhumya Tea Company Pvt. Ltd. for credit facilities extended by FC to Ambootia Tea Exports Pvt. Ltd.
5	Punjab National Bank	3,16,38,89,936	Assets of CD: NIL	Assets of CD: NIL	Corporate Guarantee given by Bhumya Tea Company Pvt. Ltd. for credit facilities extended by FC to Ambootia Tea Exports Pvt. Ltd.
6	State Bank of India	38,15,43,088	Assets of CD: NIL	Assets of CD: NIL	Corporate Guarantee given by Bhumya Tea Company Pvt. Ltd. for credit facilities extended by FC to Ambootia Tea Exports Pvt. Ltd.



Santanu Brahma